

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/153/ (IB)/2017  
NAME OF THE PETITIONER(S) : KRISHNA TERINE PVT LTD  
NAME OF THE RESPONDENT(S) : NAIHAA RETAIL PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

  
Petitioner  
w/ Atty Arjun & Dhia.

## **ORDER**

Counsel for Petitioner present. As seen from the order dated 05.06.2017, the direction was given to the Petitioner to make compliance with the provisions of section 9(3)(b) and (c) of I&B Code, 2016, but the Petitioner failed to make compliance with the said provisions on or before 15.07.2017. Therefore, the petition **abates**. The same is **dismissed** with the liberty to the Petitioner to file afresh, if so advised.



(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)



(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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